LOK SABHA

UNSTARRED QUESTION NO.2426 TO BE ANSWERED ON 14th December, 2015

DEVELOPMENT OF HYDROCARBON RESOURCES

2426. SHRI ABHISHEK SINGH:
SHRIMATI SAKUNTALA LAGURI:
SHRI CHANDRAKANT KHAIRE:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) whether the Government proposes to introduce new Coal Bed Methane (CBM) Policy;
- (b) if so, the details thereof along with salient features of the said policy;
- (c) whether the Government has fixed any target for production of CBM gas and if so, the details thereof along with efforts made by the Government to achieve the target fixed during the last three years;
- (d) whether the Government proposes to develop alternate energy sources of gas like Hydrocarbon resources and Gas Hydrates;
- (e) if so, the details thereof along with names of the places where hydrocarbon/Gas Hydrates are found and the time by which the commercial production likely to be started, State/block/ company-wise; and
- (f) the number of CBM blocks awarded to public/private/foreign companies so far along with gas produced from these blocks, State/block/company-wise?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री धर्मेन्द्र प्रधान) (स्वतन्त्र प्रभार)

MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a)& (b): Government of India formulated CBM Policy in 1997. The policy provided for award of CBM blocks through open global competitive bidding under the policy, the bidders were required to bid for ad-valorem Production Level Payments (PLP).
- (c): Projected CBM production for next three years are given as under:

All figures are in MMSCM*			All figures are in MMSCMD			
Projected Projected Projected		Projected	Projected	Projected	Projected	
	FY 2016-	—				
FY 2015-16	17	18	FY 2015-16	FY 2016-17	FY 2017-18	
618.01	1449.85	2106.26	1.69	3.97	5.77	

^{*}Million Metric Standard Cubic Meter

Government is making efforts to remove all impediments in CBM production from awarded blocks viz. delay in grant of statutory clearances, grant of PEL/ML from state Government and overlapping of CBM blocks with Coal blocks etc. Recently, the Government has allowed Coal India Limited (CIL) & its subsidiaries to explore CBM in the Coal Mining Lease area held by them.

- (d) & (e): Government has taken various measures in order to exploit unconventional hydrocarbon apart from CBM viz. Shale Gas and Gas Hydrate. Details are as under:
- i. Shale Gas: Government has announced, on 14th October, 2013 the policy guidelines for exploration and exploitation of Shale Gas and oil by National Oil Companies (ONGC and OIL) in their onland Petroleum Exploration License (PEL) / Petroleum Mining Lease (PML) areas awarded under the nomination regimes. In pursuance of this Policy, ONGC has started shale gas and oil exploration activities in 50 PEL/PML areas in Cambay, Cauvery, Krishna-Godavari and Assam and Arakan Basins. OIL has started shale gas exploration activities in 6 PEL/PML areas in Assam and Rajasthan basins.

In India, Shale gas Blocks are still in exploration stage. The production potential of the blocks will be ascertained after the completion of exploration, appraisal and establishing commerciality. Currently, there is no commercial production of shale gas in the country

ii. Gas Hydrate: The technology for Gas Hydrate exploration and extraction is still in the R&D stage throughout the world. The presence of Gas Hydrates has been established in the basins of Krishna Godavari, Mahanadi and Andaman deep waters offshore. As such commercial production of Gas Hydrates has not commenced anywhere in the world so far.

(f): Details are at annexure-I

Annexure of Lok Sabha USQ 2426 to be answered on 14.12.2014

Annexure-I

Block-wise and Round-wise Status of awarded CBM Blocks (As on 31.10.2015)						
Sl. No.	CBM Round / Manner of allotment	Block	State	Area (Sq. Km.)	Contractor (PI%)	Present Status
1	Through FIPB route	Raniganj (South)	West Bengal	210	GEECL (100)	Production: 0.48 MMSCMD
2	Nomination Basis	Raniganj(North)	West Bengal	350	ONGC (74)- CIL (26)	Development Phase
3	Nomination Basis	Jharia	Jharkhand	85	ONGC (90)- CIL (10)	Development Phase Incidental CBM prod: 5962 SCMD
4	I	RG(E)-CBM-2001/I	West Bengal	500	Essar Oil Ltd (100)	Development Phase Incidental CBM prod: 0.72 MMSCMD
5	I	SP(E)-CBM-2001/I	Madhya Pradesh	495	RIL (100)	Development Phase
6	I	SP(W)-CBM-2001/I	Madhya Pradesh	500	RIL (100)	Production Incidental CBM prod: 3474 SCMD
7	I	BK-CBM-2001/I	Jharkhand	95	ONGC (80)- IOC (20)	Development Phase
8	I	NK-CBM-2001/I	Jharkhand	340	ONGC (80)- IOC (20)	Development Phase
9	II	SH(N)-CBM-2003/II	Chhattisgarh	825	RIL (100)	Under Relinquishment
10	II	BS(1)-CBM-2003/II	Rajasthan	1045	RIL(100)	Under relinquishment
11	II	BS(2)-CBM-2003/II	Rajasthan	1020	RIL (100)	Under relinquishment
12	II	SK-CBM-2003/II	Jharkhand	70	ONGC (100)	Under relinquishment
13	II	NK(W)-CBM- 2003/II	Jharkhand	267	ONGC (100)	Under relinquishment
14	II	ST-CBM-2003/II	Madhya Pradesh	714	ONGC (100)	Relinquished due to poor prospectivity
15	II	WD-CBM-2003/II	Maharashtra	503	ONGC (100)	Relinquished due to poor prospectivity
16	II	BS(3)-CBM-2003/II	Rajasthan	790	ONGC (74)- CIL (26)	Relinquished due to poor prospectivity
17	III	SP(N)-CBM- 2005/III	Madhya Pradesh	609	REL (45)- RNRL (45)- Geopetrol (10)	Exploration Phase
18	Ш	SR-CBM-2005/III	Madhya Pradesh	330	DIL (90)- Coal Gas (10)	Exploration Phase
19	Ш	RM-CBM-2005/III	Jharkhand	469	Dart Energy (35)-GAIL (35)-EIG	Under Relinquishment

					(15)-TATA Power (15)	
20	III	GV(N)-CBM- 2005/III	Telangana	386	Coal Gas (10)-DIL (40)-Adinath (50) British	PEL not Granted. Contract Not Effective
21	III	BB-CBM-2005/III	West Bengal	248	Petroleum (100)	Under relinquishment
22	III	MR-CBM-2005/III	Chhattisgarh	634	Arrow (35)- GAIL (35)- EIG (15)- TATA Power (15)	Under relinquishment
23	III	TR-CBM-2005/III	Chhattisgarh	458	Arrow (35)- GAIL (35)- EIG (15)- TATA Power (15)	Under relinquishment
24	III	BS(4)-CBM- 2005/III	Rajasthan	1168	REL (45)- RNRL (45)- Geopetrol (10)	Under Relinquishment
25	III	BS(5)-CBM- 2005/III	Rajasthan	739	REL (45)- RNRL (45)- Geopetrol (10)	Under Relinquishment
26	III	KG(E)-CBM- 2005/III	Andhra Pradesh	750	REL (45) – RNRL (45) - Geopetrol (10)	Under Relinquishment
27	IV	AS-CBM-2008/IV	Assam	113	Dart Energy (10)-OIL (90)	Exploration Phase
28	IV	MG-CBM-2008/IV	Tamil Nadu	667	GEECL (100)	Exploration Phase
29	IV	RM(E)-CBM- 2008/IV	Jharkhand	1128	EOL (100)	Exploration Phase
30	IV	TL-CBM-2008/IV	Odisha	557	EOL (100)	PEL not Granted. Contract Not Effective
31	IV	IB-CBM-2008/IV	Odisha	209	EOL (100)	PEL not Granted. Contract Not Effective
32	IV	SP(NE)-CBM- 2008/IV	Madhya Pradesh & Chhattisgarh	339	EOL (100)	Exploration Phase
33	IV	ST-CBM-2008/IV	Madhya Pradesh	714	Dart Energy (80)-TATA Power (20)	Relinquished due to poor prospectivity